

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
**Srinagar/Jammu**  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of  
Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:- 2601 -- JK (LD ) of 2025**

**DATED:- 05 - 03 - 2025**

Sanction is hereby accorded to the appointment of Officer's of Revenue Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition, if any, pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK (LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-

**(Achal Sethi)**

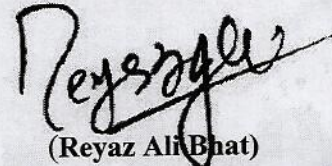
Secretary to Government

Dated:- 05- 03 - 2025

No:-LAW-OIC/03/2025

Copy to the:-

1. Learned Advocate General, J&K
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Secretary to Government, Revenue Department.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

  
(Reyaz Ali Bhat)

Assistant Legal Remembrancer



**Annexure to the Government Order No. 2601– JK (LD) of 2025 dated 05.03.2025.**

S. No.	Name of the Officer (OIC)	Titled of the Case.
1	Sh. Harvinder Singh, IAS Deputy Commissioner Doda (9419873824)	WPC 1154/2022 Inhabitants of Block Khellani VS Union of India & ors.
2	Dr. Subuh Ahmed Shad, JKAS Tehsildar Doda (9596288824)	WPC 3286/2023 Inhabitants of village Malhori Vs UT of J&k and ors.
3	Sh. Sunil Kumar Bhutyal JKAS Assistant Commissioner Revenue Doda (9419175988)	WPC 645/2024 Deepak Singh & ors VS UT of J&K and ors.
4	Sh. Sunil Kumar Bhutyal JKAS Assistant Commissioner Revenue Doda (9419175988)	WPC 816/2024 Kalyan Singh & Ors Vs UT of J&K and ors.
5	Dr. Subuh Ahmed Shad, JKAS Tehsildar Doda (9596288824)	WPC 149/2024 Kartar Singh & ors Vs UT of J&k and ors.
6	Sh. Sunil Kumar Bhutyal JKAS Assistant Commissioner Revenue Doda (9419175988)	WPC 917/2024 Bharat Singh & ors Vs UT of J&K and ors.
7	Sh. Arun Kumar Badyal, JKAS Sub- Divisional Magistrate Gandoh (9018308432)	RP 02/2024 in WPC 2346/2022 Ghulam Nabi Ahanger Vs UT of J&k and ors.
8	Sh. Sunil Kumar Bhutyal JKAS Assistant Commissioner Revenue Doda (9419175988)	WPC 1040/2024 Rekha Devi & ors Vs UT of J&K and ors.
9	Dr. Subuh Ahmed Shad, JKAS Tehsildar Doda (9596288824)	WPC No. 1173/2024 Sadhu Ram Bhagat VS UT of J&K and ors.
10	Sh. Muneeb Umar, JKAS Tehsildar Gandoh (9419963224)	WPC No. 1451/2024 Inderjeet Singh Vs UT of J&K and ors
11	Sh. Sunil Kumar Bhutyal JKAS Assistant Commissioner Revenue Doda (9419175988)	OWP No. 642/2011 Sham Sunder Vs State of J&K and ors
12	Sh. Kamal Preet Singh, JKAS Tehsildar Bhaderwah (9419169866)	WPC 1827/2024 Romesh Singh Vs UT of J&K and ors
13	Dr. Subuh Ahmed Shad, JKAS Tehsildar Doda (9596288824)	WPC No.1026/2024 Pervaiz Iqbal Rishoo V/s UT of J&K and ors
14	Sh. Arun Kumar Badyal, JKAS Sub- Divisional Magistrate Gandoh (9018308432)	WPC No. 2884/2024 Bhagwan Chand Vs UT of J&K and ors.
15	Dr. Subuh Ahmed Shad, JKAS Tehsildar Doda (9596288824)	WPC NO. 95/2025 titled Shahbaz Sharief & Anr Vs UT of J&K and ors.

16	Sh. Arun Kumar Badyal, JKAS Sub-Divisional Magistrate Gandoh (9018308432)	WPC No. 114/2025 Roshan Lal & anr Vs UT of J&K and ors.
17	Sh. Sunil Kumar bhutyal JKAS Assistant commissioner, Revenue Doda (9419175988)	WPC No.1626/2024 Mohd Iqbal bhoru Vs UT oi J&K and ors
18	Dr. Mohd Ashraf, SDM Marwah Mob. No. 9622254590, Email Id:-sdm-marwah@jk.gov.in	WP(C) No.109/2025 Kanshi Nath and others V/s UT of J&K and others
19	Sh. Pawan Kotwal, ADC Kishtwar, Mob. No.7006860978, Mail Id.:- adcktwr@gmail.com	CRM(M) No.64/2025 Abdul Jaleel Kasna and others V/s UT of J&K and others
20	Sh. Mohd Idrees Lone, ACR Kishtwar. Mob. No.9419130404, Mail Id :- ackishtwar-jk@nic.in	WPC no. 86/2025 Abdul Latief and others V/s UT of J&K and others
21	Sh. Pawan Kotwal, ADC Kishtwar, Mob. No.7006860978, Mail Id.:- adcktwr@gmail.com	WP(C) No.10/2025 Jugal Kishore and others V/s UT of J&K and others
22	Mohd Rafie, Tehsildar Atholi-Paddar. Mob. No.9906015432, Mail Id.:- Tehsildarpaddar@gmail.com	WP(C) No.169/2025 Shivaeta Rani V/s UT of J&K and others
23	Sh.Amit Upadhaya Tehsildar Hiranagar Mon. no. 9419115083	WPC No. 102/2025
24	Sh. Imtiaz Ahmad Manhas, I/c Deputy Custodian ( Central) J&K	SWP no. 1486/2018 in Ta no. 7078/2020 titled Jagdesh Lal vs UT of j&K and other

*Am* *Reyazul*